

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1684
ANSWERED ON:22.08.2012
IAS OFFICERS
Khaire Shri Chandrakant Bhaurao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the total number of direct Indian Administrative Service (IAS) and promoted IAS officers working in the country, State-wise; and
- (b) the total requirement of these Officers of the different States and different departments of the Central Government and the total officers in position?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): A statement showing State cadre/Joint-cadre-wise details of Total Authorized Strength (TAS) which includes Direct Recruits and Promotion posts, Officers-in-position in Indian Administrative Service, as on 1.1.2012 is as per Annexure. The TAS includes Central Deputation Reserve for the purpose of manning the various posts at the Central Government level.